


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.130/BB/2017		For compliance of office objections raised by Registry	Rule 6 of IB	IMECO Ltd Vs BEML Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Dayashree Puthasawar	<b>ORDER</b> PETITIONER	

9986649498  
PCS for Petitioner Company is present. She reported that she has complied with the objections raised by <sup>Registrar</sup> and filed compliance memo in the Registry dated 12.12.2017. She also informed the Tribunal that notice may be issued to Corporate Debtor. Registry to prepare notice to Corporate Debtor and PCS to collect the same from the Registry and serve on the Corporate Debtor and file proof of service. Meanwhile, Registry is directed to put up note on compliance memo filed by PCS. List it on 24.01.2018.

  
Member (T)

  
Member (J)